

DA. 1494/4

(17)

Dt. 14.12.06

Hon. Mr. K. Elango, J.M.

Hon. Mr. M. Jayaraman, AM

At the request of Sri R.K. Nigam, counsel for applicant case is adjourned for the day.

List on 18.01.07

~~AM.~~

K. Elango
J.M.

B

(18)

REGISTRAR

18.01.07

List C.A./C.C.P./R.A.
before Hon'ble Bench for
Adm / S.O./F.H. On

16.03.07

By REGISTRAR

16.03.07

Hon' Mr. K.S. Menon, AM,

Hon' Mr. S.K. Dhal, J.M.

At the request of shri R.K. Nigam, counsel for the applicant case is adjourned for the day. Sri Anil Kumar, counsel for the respondents.

List on 24.04.07. Registry is directed to print the name of shri Anil Kumar as respondent's counsel in place of Anait Kumar.

S
J.M.

S
A.M.